

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
22.06.2020**

MORNING SESSION FOR OBJECTIONS	AFTERNOON SESSION
1. Crime 26/2020 NGPS 2. Crime 30/20 HPS <p align="center">TO HEAR</p> 3. Crime 140/2019 TS Halli PS 4. Crime 239/2019 NGPS 5. Crime 353/2019 HPS 6. Crime 33/2020 HPS 7. Crime 151/2020 HPS 8. Crime 109/2020 HPS 9. WLOR 1/2020 ANGPS 10. CC 1047/2020 HPS 11. Crime 30/2020 ANGPS 12. CrI. Misc. 9/2017 <p align="center">For Clarification</p> 13. CC 1120/2012 NGPS	<p align="center">ARGUMENTS</p> 14.OS 237/2010 15.OS 221/2011 16.OS 193/2013 17.OS 307/2013 <p align="center">TO HEAR</p> 18.OS 247/2018 19.OS 289/2019 20.OS 123/2020 21.OS 85/2020 22.OS 123/2020 <p align="center">JUDGMENT</p> 23.OS 129/2018 <p align="center">clarification</p> of WLOR 1/2020 re Halli PS

Hosakote
Dated :- 20.06.2020


 Addl. Civil Judge & JMFC.,
 Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.